

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION
LOK SABHA

UNSTARRED QUESTION NO. 3179

ANSWERED ON 18.12.2025

FLOOD MANAGEMENT AND BORDER AREA PROGRAMME

3179. SMT. BAG MITALI:

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) whether the Union Government maintains data on flood-related damage to crops, land and loss of life in West Bengal during the last eleven years and if so, the details thereof, year-wise;
- (b) whether it is true that no funds were released by the Union Government for the Ghatal Master Plan upto December, 2023 and if so, the details thereof; and
- (c) the allocation of funds under the Flood Management and Border Areas Programme (FMBAP) since its inception, year and State-wise?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI RAJ BHUSHAN CHOUDHARY)

(a) & (b) Crop, land and life damage data of State due to floods is not maintained centrally. Flood management and anti-erosion schemes are formulated and implemented by concerned State Governments as per their priority. The Union Government supplements the efforts of the States by providing technical guidance and also promotional financial assistance for management of floods in critical areas. Ghatal Master Plan has not been included under Flood Management Programme (FMP) component of Flood Management and Border Area Programme (FMBAP) for not fulfilling the criteria for inclusion, namely, 'Projects from only those States may be included who have implemented Flood Plain Zoning (FPZ) either through a legislation or through an appropriate Executive Order'.

(c) The State-wise details of funds released under Flood Management and Border Areas Programme (FMBAP) is given at **Annexure**.

ANNEXURE REFERRED TO IN REPLY TO PART (c) OF UNSTARRED QUESTION NO. 3179 TO BE ANSWERED IN LOK SABHA ON 18.12.2025 REGARDING “FLOOD MANAGEMENT AND BORDER AREA PROGRAMME”.

(A) State-wise approved Projects & Central Assistance released under Flood Management Programme (FMP) component of FMBAP since XI Plan in Rs. Crore

S. No.	State	Total Projects included during XI + XII Plan	Estimated Cost	Funds Released (XI + XII Plan)	Total Projects included during 2017-26	Estimated Cost	Total Projects approved since XI Plan	Estimated Cost	Total CA released since inception upto March, 2025
1	Arunachal Pradesh	21	224.69	169.6	2	170.52	23	395.21	213.28
2	Assam	141	2383.11	813.75	1	125.21	142	2508.32	1582.54
3	Bihar	47	1818.05	907.82	2	288.07	49	2106.12	924.40
4	Chhattisgarh	3	31.13	19.32			3	31.13	19.32
5	Goa	2	22.73	11.98			2	22.73	11.98
6	Gujarat	2	19.79	2			2	19.79	2.00
7	Haryana	1	173.75	46.91			1	173.75	46.91
8	Himachal Pradesh	7	1364.94	387.85	1	145.73	8	1510.67	862.74
9	Jammu & Kashmir	43	970.69	422.52	1	1623.4	44	2594.12	805.27
10	Jharkhand	3	39.3	22.71			3	39.3	22.71
11	Karnataka	3	59.46	23.8			3	59.46	23.80
12	Kerala	4	279.74	118.9			4	279.74	137.95
13	Manipur	22	109.34	90.7	1	460.43	23	569.77	380.71
14	Meghalaya	0	0	3.81			0	0	3.81
15	Mizoram	2	9.13	16.41			2	9.13	16.88
16	Nagaland	17	123.87	83.13			17	123.87	94.84
17	Odisha	68	231.32	101.12			68	231.32	119.42
18	Puducherry	1	139.67	7.5			1	139.67	7.50
19	Punjab	5	153.4	40.43			5	153.4	40.43
20	Sikkim	45	366.32	91.84			45	366.32	91.84
21	Tamilnadu	5	635.54	59.82			5	635.54	59.82
22	Tripura	11	26.57	23.62			11	26.57	23.62
23	Uttar Pradesh	29	959.27	401.91			29	959.27	470.19
24	Uttarakhand	22	835.54	203.61			22	835.54	246.59
25	West Bengal	18	2261.02	802.01			18	2261.02	1051.96
	Total	522	13238.4	4873.07	8	2813.4	530	16051.76	7260.51

(B) State-wise approved Projects & Central Assistance released under River Management Activities & Works related to Border Areas (RMBA) component of FMBAP since Plan XI in Rs. Crore

S. No	State	Total XI & XII Plan	Total fund released up to March, 2025 in Rs. Crore
1	Bihar	260.04	732.15
2	UP	59.84	387.26
3	Tripura	41.054	41.05
4	West Bengal	164.49	237.93
5	J&K	9.98	25.91
6	Punjab	14.95	27.08
7	Puducherry	13.26	13.26
8	Uttarakhand		12.50
	Total	563.614	1477.15
